RI M. N. KAUL : According to the procedure, you have called me and i hust be allowed to speak now.

SHRI LOKANATH MISRA : That is not so. The House can decide. (Interruptions) As for as the Labour Minister's statement is concerned...

SHRI GULA: A NABI UNTOO : "My name was third there and it is still there.

THE VICE-CI IAIRMAN (SHRI RAM NIWAS MIRDI Λ) : That way there are a lot of names here.

SHRI GULAM NABI UNTOO : I am at a loss to understand why I alone was deleted from the list.

THE VICE-CHAIRMAN (SHRI RAM NIWAS MIRDHA) : No one has been deleted ; it is still there.

SOME HON MEMBERS : Let us adjourn now.

THE VICE-C HAIRMAN (SHRI RAM NIWAS MIRDHA) : It seems the House is in a mood to adjourn.

SHRI M. N. KAUL : In that case you may give a direction that it might be noted that you have called me.

THE VICE-CHAIRMAN (SHRI RAM NIWAS MIREHA) : Yes, yes. And the suggestion s that the time allotted for this debate would not be exceeded. It would be continued on Monday after which the hon. Minister will reply and the Mover will then reply.

There is one small item. Shri Bhagwat Jha Azad was to make a statement at $6 \cdot 30$. In case he makes it now we can finish.

SHRI A. P. CHATTERJEE : Sir, that is a very serious matter because hundreds of workers are involved. It won't take more than ten minutes.

STATEMENT BY MINISTER RE STRIKE IN 'HE BIRLA COTTON, SPINNING AND WEAVING MILLS, DELHI

THE MINIS CER OF STATE IN THE MINISTRY OF LABOUR, EMPLOY-MENT ANI REHABILITATION (SHRI BHAGWAT JHA AZAD) :

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according to the information fur-Sir nished by the Delhi Administration, the workers of Birla Cotton Spinning and Weaving Mills, Delhi are on strike from the 26th October, 1969, on the issue of bonus for the year 1968-69. The management is reported to have offered 4% bonus in terms of the Payment of Bonus Act, 1965. The workers are, however, demanding higher bonus. The matter falls in the State sphere. The Delhi Administration invited the representatives of the management and the workers to bring about an amicable settlement. These discussions, however, did not succeed. A suggestion was made for reference of the dipspute to arbitration. This was not acceptable to the workers. In the circumstances the Delhi Adminis-tration have referred the dispute to the Additional Industrial Tribunal on the 8th November, 1969 for adjudication. They have simultaneously issued an order prohibiting the strike. The strike, how-ever, continues. The textile workers .n other mills expressed their sympathy with the striking workers of the Birla Cotton Spinning and Weaving Mills by going on a day's token strike on the 20th November, 1969.

The dispute has already been referred to adjudication; even so, it is open to the parties to come to an agreement after further mutual discussions. The good offices of the Delhi Administration and the Labour Ministry would continue to be available for the purpose. Government expect that the parties would resume negotiations with a view to early settlement of the dispute in the interests alike of good industrial relations and uninterrupted production.

SHRI A. P. CHATTERJEE (West Bengal) : Sir, one question only.

THE VICE-CHAIRMAN (SHRI RAM NIWAS MIRDHA) : No; there is another behind you.

SHRI A. P. CHATTERJEE : Just only one question.

THE VICE-CHAIRMAN (SHRI RAM NIWAS MIRDHA) : I do not think because if one is allowed there will be **a** lot of others who would also want to ask.

SHRI A. P. CHATTERJEE : I am merely suggesting to the Minister, I am merely requesting the Minister to come on Monday and tell us that as far as adjudication is concerned the terms of the

Statement

by Minister

[Shri A. P. Chatterjee]

adjudication will also include the question as to whether it is a lock-out or a strike because the workers are insisting that it is a lock-out while the management says it is a strike. So let it also be referred to adjudication, and... THE VICE-CHAIRMAN (SHR1., NIWAS MIRDHA) : The House st. adjourned till 11 00 A.M. tomorrow.

> The House then adjourneo' four minutes past six of the cl till eleven of the clock Friday, the 28th November, 19(

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